National Company Law Tribunal Allahabad Bench

CP No. (IB) 55/ALD/2017 CANO. 29/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: Smt Reeta Nigam VIS L.M.L Ltd

SECTION OF THE COMPANIES ACT/ 1 & B CODE: Insolvency code of 2016

SI. NO.

Name_

Designation

Representation

Signature

<u>1.</u>

<u>2.</u>

C.P. No. (IB) 55/ALD/2017, CA No. 29/2018

The present case is filed in respect of the Corporate Debtor Company through Resolution Professional.

The Registry is directed to make scrutiny of the same and to issue a notice to the Respondent.

The matter to be listed on 23rd March, 2018.

Date: 22/02/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)